

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 105  
CP No. (IB)- 53/9/JPR/2023  
Under Section 9 of IBC, 2016

**In the matter of:**

**Simm Samm Airways Pvt. Ltd.**

**... Operational Creditor**

**Versus**

**Saarathi Airways Pvt. Ltd.**

**... Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Nishitha Nambiar, proxy counsel

For the Corporate Debtor : Aasheesh Gupta, Adv.

**ORDER**

Heard Ms. Nishitha Nambiar, proxy counsel appearing on behalf of the Petitioner. Mr. Aasheesh Gupta, Adv. appearing on behalf of the Respondent submits that reply has been filed. Rejoinder, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the matter on 30.04.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 01, 2024